

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 176 OF 2017

Dated: 27th August, 2018

In the matter of :

UJVN Ltd., Dehradun

...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **28.08.2018**.

Court Master

Vg